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WRITTEN ANSWERS TO QUESTIONS

FLOOD CONTROL SCHEMES IN WEST BENGAL

- *125. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) the particulars of flood control schemes in the State of West Bengal which are financed either wholly or partly by the Government of India; and
- (b) the amount of Central assistant in respect of each of these schemes?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L RAO): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) and (b) Under the procedure evolved for the Fourth Five Year Pla;), Central assistance to the State Government for their plan schemes are provided in the shape of block loans and grants and are not tied to any particular project or head of development. In view of this, there is no longer earmarked assistance for flood control schemes. As such, there is no scheme at present in West Bengal as in other States which is either wholly or partly financed by the Government of India,

However, during 1969-70, special loan assistance was given to the State Government of West Bengal outside the plan to meet the expenditure of Rs. 113 lakhs on the Kalighat and Kantakhali drainage schemes.

HUNGARIAN TRADE DELEGATION

- ◆128. SHRI SITARAM KESARI: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether a trade delegation from Hungary visited India recently and discussed the prospects of expanding and diversifying trade between the two countries; and
 - (b) if so, the outcome of the talks?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C, GEORGE): (a) and (b) A statement ts laid on the Table of the House.

STATEMENT

- (a) An official Hungarian Trade Dele gation visited India and held talks between the 6th and 17th of January, 1972 to finalise the Trade Plan for 1972 between India and Hungary.
- The Trade Plan for the exchange of goods between the two countries in 1972 was finalised and matters of mutual interest, including the expansion and diversification of trade, were discussed. The Plan envisa ges a total turn-over of approximately Rs. 55 crores during 1972. The principal items of India's exports will be railway wagons, mild steel tubes and fittings, medicinal and pharmaceutical products, textile machinery, Builder structurals, chemical products, tyres and tubes, cosmetics and toiletries, machine tools, automobile spares, ancillaries and accessories, wire ropes, asbestos concrete products such as tiles, pipes, etc., besides the traditional items such as deoiled jute manufactures, iron ore, tanned chides and skins, and cotton textiles. The main imports from Hungary wiH be steel and steel products, capital goods and machinery, alu minium billets etc., equipment for railways and rolling stock, fertilisers, drugs, pharma ceuticals and intermediates, and heavy chemi cals.

POLISH COOPERATION FOR POWER DEVELOPMENT

*129. SHRI SURAJ PRASAD : SHRI M. V. BHADRAM :

Will the Minister of IRRIGA'BON AMD POWER be pleased to state :

- (a) whether it is fact that the 10 year perspective plan for power development was discussed with the polish delegation which came to India recently;
- (b) if so, the fields in which Government expect Polish co-operation for power development; and
- (c) whether any agreement to this effect has been signed between the two countries?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) to (c) A statement is laid on the Table of the House.

STATEMENT (a) Mr Jan

Mitrga, Deputy Prime

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Minister of Poland and Minister for Mining and Power and Members of the delegation met Union Minister for Irrigation and Power and Deputy Minister in the course of of their visit. The electrical power development in the country including the proposed plan for the Decade 1971-81 was briefly discussed with them for aquainting them with our programmes.

- (b) The Delegation stated that, if required, Poland could deliver turbo generators and boilers for generating sets up to 200 MW to India. They were also willing to share their technical developments and experience with
 - (c) No, Sir.

PRE-PAYMENT OF RAIL FREIGHT

- *131. SHRI BABUBHAI M. CHINAI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any proposal under Government's consideration to introduce prepayment of rail freight instead of payment at destination:
- (b) whether the Indian Sugar Mills' Association have represented to Government against the new procedure; and
- (c) if so, the details of the new procedure and what are the objections raised against this procedure?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI: (a) Yes, Sir. There are at present 362 commodities on which prepayment of freight is compulsory. It has been decided to extend the condition of compulsory pre-payment of freight to additional 26 lowvalued commodities with effect from 1st April, 1972,

- (b) Yes, Sir.
- (c) A statement in placed on the Table of the House.

STATEMENT

Details of new procedure

Under the new procedure, the consignor will not have any choice to pay freight charges either at the booking point or at tb,e destination station but payment pf

freight in respect of traffic in these 26 commodities will have to be made at the time of booking consignments at the forwarding

Points raised by Indian Sugar Mills Association

Lime and Lime-stone is one of the commodities on which pre-payment of freight has been made compulsory. The following objections have been raised by the Indian Sugar Mills Association in their representation in respect of pre-payment of freight on lime and lime-stone, which is used by the Sugar factories in the manufacture of sugar :-

- (i) This change would create serious financial difficulties for the sugar factories in that a considerable amount of money would be blocked for a long time especially when the factories require finances to meet their regular obligations such as payment of cane price to the growers and wages to the labour; and
- (ii) the availability of wagons being uncertain, the actual movement of the wagons cannot be known.

मारत-पाक युद्ध में रेलवे द्वारा उठाई गई हानि

#133. श्री राम सहाय : नया रेल मन्त्री यह बताने की कृपा करेंगे कि भारत-पाक युद्ध के कारएा 3 दिसम्बर, 1971 से 14 दिसम्बर, 1971 तक की ग्रविध में कितनी रेलगाडियां नहीं चल सकीं ग्रौर इसके कारए। कितनी हानि हई ?

Loss Incurred by Railways during INDO-PAK WAR

♦133. SHRI RAM SAHAI: Will the Minister of RAILWAYS be pleased to state the number of Railway trains which could not be run during the period from the 3rd December, 1971 to the 14th December, 1971 due to Indo-Pak

t'll English translation,